

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 836 of 97

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. B.P. Singh, Administrative Member

KANTI LAL BOSE

VS

UNION OF INDIA & ORS.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents: None

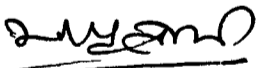
Heard on : 18.11.99

Order on : 18.11.99

O R D E R

S.N. Mallick, VC

The matter is taken up for final disposal today on being mentioned by Mr. Samir Ghosh, ld. counsel appearing for the applicant on the ground that the petitioner wants to withdraw this application. In support of his contention Mr. Ghosh has submitted a letter dated 14.11.99 received by him from his client, i.e. the petitioner. The application is dismissed for non-prosecution. None appears for the respondents.

  
MEMBER (A)

in

  
VICE-CHAIRMAN